CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH, JABALPUR

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O.A. NO. 450/2000

- Hukumchand Jain, s/o. Late Shri Kundanlal Jain, aged about 50 years, Chief Section Supervisor, Office of T.D.M., Sagar.
- K.D. Sharma, S/o. shri Phoolchand Sharma, aged about 51 years, Chief Section Supervisor, Office of T.D.M., Sagar.

Applicants

Versus

- Union of India, Through Secretary, Ministry of Telecommunication, Sanchar Bhavan, New Delhi.
- Telecom District Manager, Sagar. 2.

Respondents

Counsel:

Shri R.C. Shrivastava for the applicant. Shri P. Shankaran for the respondents.

Coram:

Hon'ble Shri Justice N.N. Singh - Vice Chairman. Hon'ble Shri R.K. Upadhyaya - Member (Admnv.).

(Passed on this the 10th day of February 2003)

The learned counsel for the applicant wants to withdraw this Original Application. Prayer is allowed. This Original Application is dismissed as withdrawan. The stay granted on 24/05/2000 stands vacated.

(R.K. UPADHYAYA) MEMBER (A)

(N.N. SINGH) VICE CHAIRMAN

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